

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

SECOND LOK SABHA

Nintieth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1961

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETIETH REPORT

(Second Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Ninetieth Report.

2. The Committee met on the 20th November, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 24th November, 1961.

3. The Members whose resolutions had been included in the List of Business for the 24th November, 1961 had been invited to present their views on the resolutions before the Committee. But none of them attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Portuguese withdrawal from Goa, Daman and Diu.	2 Hours
(2) Resolution regarding Communal conventions.	1½ Hours
(3) Resolution regarding Elections.	1½ Hours
(4) Resolution regarding Dress for Lok Sabha Members.	1½ Hours
(5) Resolution regarding Hockey training.	1 Hour
(6) Resolution regarding Legal aid to poor litigants.	1½ Hours

NEW DELHI:

November 20, 1961.

Kartika 20, 1963 (Saka).

HUKAM SINGH.